- * Non-receipt of 'in-principle' approval by competent authority for the implementation of 4 proposed new Schemes.
- (c) The Ministry has taken steps to give wide publicity of the welfare schemes for the minority communities to generate awareness for these schemes through the print and electronic media. Uploading of the data on minority welfare schemes implemented by various Ministries and State Governments/UT Administrations has been made mandatory. Activity wise time-lines have been laid down and communicated to the State/UTs under the Scholarship Schemes. Online Scholarship Management System (OSMS) has been developed and launched for the on-line application for the Merit-cum-Means Scholarship scheme which is being extended for the post-Matric Scholarship scheme also. Regular review meetings with the officials of the State Government are held to expedite the implementation of programmes. In addition, the officials of the Ministry visit States/UTs to review and inspect the implementation of projects under various schemes/programmes.

Assistance to Madhya Pradesh

†3354. SHRI THAAWAR CHAND GEHLOT: Will the Minister of MINORITY AFFAIRS be pleased to state:

- (a) the details of assistance provided to Madhya Pradesh Wakf Board, Madhya Pradesh Backward Classes and Minorities Finance and Development Corporation, and other institutions in Madhya Pradesh during the last five years;
- (b) the details of assistance provided to other States under this Head during the above period, year-wise and the basis for sanctioning the amount;
- (c) whether the above institutions have sent any proposal for approval during the last five years and if so, the details thereof; and
- (d) the number of proposals approved and those still pending along with the reasons therefor and by when the approval would be given?

THE MINISTER OF STATE IN THE MINISTRY OF MINORITY AFFAIRS (SHRI VINCENT PALA): (a) Ministry of Minority Affairs has released Rs. 27.10 lakh and Rs. 10.20 lakh during the financial years 2010-11 and 2011-12 respectively to the Madhya Pradesh Wakf Board under the scheme of 'Computerization of Records of State Wakf Boards' which was launched in 2009.

Further, during the last five years, National Minorities Development and Finance Corporation (NMDFC) has not disbursed funds for loans to the Madhya Pradesh Backward Classes and Minorities Finance and Development Corporation (MPBCMFDC), the State Channelising Agency (SCA) of NMDFC in Madhya Pradesh

[†] Original notice of the question was received in Hindi.

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(b) to (d) The State-wise and year-wise funds released to various State Wakf Boards and other organizations under the scheme of 'Computerization of Records of State Wakf Boards' launched in 2009 is given in Statement I (*See* below). These releases are based on the scheme guidelines. No proposal sent by State Wakf Boards under the scheme are pending for approval. A Statement showing the State-wise and year-wise funds disbursed by NMDFC to SCAs during the last five years is given in Statement-II (*See* below). The funds are disbursed by NMDFC to SCAs on the basis of Annual Plans (AAPs) submitted by the SCAs at the beginning of each financial year. There is no pendency of proposals for approval with NMDFC.

Statement-I

Funds disbursed to State/UT Wakf Boards/NIC/CWC under the Scheme of
Computerization of records of State Wakf Boards since inception of
scheme in the year 2009.

S1.	Name of the State/	Amount (Rs. in Lakhs)			
No.	UT Wakf Boards	2009-10	2010-11	2011-12	
1	2	3	4	5	
I.	National Informatic Center	480.92	0	0	
II.	Central Wakf Council	27.10	0	0	
II	States Wakf Boards				
1.	Punjab Wakf Board	27.10	0	0	
2.	Karnataka State Board of Wakf	27.10	0	10.20	
3.	Chhattisgarh State Waqf Board	27.10	0	0	
4.	Maharashtra State Board of Wakfs	s 27.10	0	7.13	
5.	Tamil Nadu Wakf Board	27.10	0	0	
6.	Board of Wakfs, West Bengal	27.10	0	0	
7.	Assam Board of Wakfs	27.10	0	0	
8.	Orissa Board of Wakfs	27.10	0	0	
9.	Tripura Board of Wakf	27.10	0	0	
10.	Himachal Pradesh Wakf Board	27.10	0	0	

a Answers	[7 MAY, 2012]		to Unstarred Qu	estions 201
2		3	4	5
UP Sunni Central Waqf Bo	oard	27.10	0	0
Bihar State Sunni Wakf Bo	oard	0	27.10	0
Bihar State Shia Wakf Boa	ard	0	27.10	0
Puducherry State Wakf Bo	ard	0	27.10	0
Kerala State Wakf Board		0	27.10	4.67
Haryana State Wakf Board	l	0	27.10	3.04
Wakf Board Manipur		0	27.10	0
Madhya Pradesh State Wa	kf Board	0	27.10	10.20
Delhi Wakf Board		0	27.10	0
Lakshadweep State Wakf l	Board	0	27.10	0
Andaman and Nicobar Islands Wakf Board		0	21.29	0
Uttarakhand Wakf Board		0	27.10	0
Rajasthan Board of Muslin Wakf Board	n	0	27.10	0
Jammu and Kashmir Board for specified Wakf and spec Wakf properties	-	0	21.96	0

Written Answers

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Meghalaya Board of Wakfs

Andhra Pradesh State Wakf Board

Statement-II

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Statement showing Statewise and Year-wise disbursement by NMDFC to SCAs

Status as on 31.03.2012 (Amount Rs. in Lakh)

0

27.10

21.29

					(1 21110 01110 1	101 III Z uiii)
S1.	No. State	2007-08	2008-09	2009-10	2010-11	2011-12
		Amount	Amount	Amount	Amount	Amount
1	2	3	4	5	6	7
1.	Andhra Pradesh	888.70	47.25	45.00	0.00	0.00
2.	Arunachal Pradesh	0.00	0.00	0.00	0.00	0.00
3.	Assam	134.00	0.00	12.42	200.00	124.00

202	Written Answers	[RAJYA SABHA]			to Unstarred Questions	
1	2	3	4	5	6	7
4.	Bihar	204.51	904.50	4.50	793.50	438.00
5.	Chandigarh	5.00	2.00	6.00	4.00	7.00
6.	Chhattisgarh	0.00	0.00	100.00	100.00	0.00
7.	Delhi	21.25	17.00	45.25	17.00	45.20
8.	Gujarat	200.00	300.00	314.93	0.00	38.84
9.	Himachal Pradesh	150.00	75.00	230.00	115.00	120.00
10.	Haryana	450.00	359.00	1076.00	0.00	0.00
11.	Jammu and Kashmi	r 387.72	420.00	560.00	1083.00	1016.00
12.	Jharkhand	54.44	110.00	0.00	0.00	0.00
13.	Kerala	3150.00	4229.50	5183.50	6079.91	7650.00
14.	Karnataka	525.00	450.00	350.00	0.00	0.00
15.	Maharashtra	800.00	500.00	500.00	1040.00	419.00
16.	Manipur	1.80	1.80	0.00	0.00	0.00
17.	Madhya Pradesh	0.00	0.00	0.00	0.00	0.00
18.	Meghalaya	3.60	0.00	0.00	0.00	0.00
19.	Mizoram	400.00	300.00	309.81	129.00	0.00
20.	Nagaland	712.50	500.00	1170.00	451.00	700.00
21.	Orissa	0.00	27.00	38.25	0.00	79.00
22.	Pondicherry	22.50	100.00	200.00	200.00	0.00
23.	Punjab	750.00	400.00	469.64	961.13	500.00
24.	Rajasthan	252.25	100.00	302.25	700.00	650.00
25.	Tamil Nadu	1516.00	965.25	2134.55	3220.00	0.00
26.	Tripura	30.00	50.00	96.00	100.00	200.00
27.	Uttar Pradesh	45.00	0.00	0.00	5.40	0.00
28.	Uttaranchal	0.00	0.00	20.00	0.00	0.00
29.	West Bengal	3707.74	3214.49	6606.75	8128.00	15150.00
	Total:	14412.01	13072.79	19774.85	23326.94	27137.04